

**Name of the Corporate Debtor: Ran India Steels Private Limited; Date of commencement of CIRP: September 01, 2025; List of creditors as on: February 02, 2026**  
**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Karur Vysya Bank Limited	11-09-25	242,298,444.37	241,018,938.60	OCC Limit, ILC/FLC Limit, WCTL, GECL Loans	241,018,938.60	241,018,938.60	No	69.59 %	-	-	-	1,279,505.77	The Debt is secured by equitable mortgage by way of deposit of title deeds of Commercial Lands and Commercial Buildings of the Corporate Debtor, First Par-Passu Charge on entire Current Assets of the company comprising o stock of raw materials, Stock-in process, Finished goods, consumables and stores, book debts and personal guarantees of the promoters/directors and others  The Resolution Professional had sought the creditors for further information, and upon its receipt, the claims under verification will either be admitted or not.
2	City Union Bank	15-09-25	200,318,344.60	105,318,344.60	OLCC and ECLGS	105,318,344.60	200,318,344.60	No	30.41 %	-	-	-	95,000,000.00	The debt is secured by mortgage by way of deposit of title of deeds of immovable properties owned by R Radha and R Nagarajan, Ran India Iron and Steels LLP, Pari-Passu Charge of Immoveable Properties owned by Ran India Steels Private Limited (First charge held by Karur Vysya Bank) and other stocks and book debts. Guarantee received from Mr.R Radha, Mrs. R Nagarajan, Mrs.N.Tamilselvi, Mrs.R Savithri, M/s Hotel Radha Prasad Private Limited, M/s Ran India Iron and Steel LLP.
3	HDFC Bank Limited	22-10-25	3,669,498.59	-	Construction Equipment Loan	3,669,498.59	3,669,498.59	No	-	-	-	-	3,669,498.59	The claimant failed to provide detailed calculation sheet to enable verification of claim and claim form is submitted in a wrong format. Accordingly, the claimant is advised to submit the claim in correct format along with detail workings on the claim calculation. The Loan amount is provided for the purchase of THCM MIDI-9-15T-EXCAVATOR. Guarantee is received from Mr. Ramasamy Nagarajan.
<b>Total</b>			<b>446,286,287.56</b>	<b>346,337,283.20</b>		<b>350,006,781.79</b>	<b>445,006,781.79</b>		<b>100.00%</b>	-	-	-	<b>99,949,004.36</b>	